

PUSHKAR BANIJYA LIMITED

Regd Off.-32,Ezra Street, 8th Floor, Room No. 854A, Kolkata 700 001.

Further to the Public Announcement ('PA') dated September 19, 2008 to the shareholders of PBL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Mr. Pawankumar Chandak** (hereinafter referred to as 'Acquirer') and **Mrs. Vidya Devi Chandak, Mr. Madanlal Chandak and Mrs. Bhagwati Devi Chandak** (hereinafter collectively referred to as 'PACs') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	September 19, 2008 (Friday)	September 19, 2008 (Friday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	October 11, 2008 (Saturday)	October 11, 2008 (Saturday)
Last Date for a Competitive Bid, if any	October 10, 2008 (Friday)	October 10, 2008 (Friday)
Date by which the Letter Of Offer to be Despatched to shareholders	November 1, 2008 (Saturday)	November 15, 2008 (Saturday)
Date of Opening of the Offer	November 8, 2008 (Saturday)	November 19, 2008 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	November 18, 2008 (Tuesday)	November 27, 2008 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	November 24, 2008 (Monday)	December 3, 2008 (Wednesday)
Date of Closing of the Offer	November 27, 2008 (Thursday)	December 8, 2008 (Monday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	December 12, 2008 (Friday)	December 23, 2008 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Acquirer and PAC's accept full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Regulations. This announcement would also be available on SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer & PAC'S:**ASHIKA CAPITAL LIMITED**

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E-Mail: mbd@ashikagroup.com**Contact Person: Ms. Nimisha Joshi****Place: Mumbai****Date: November 10, 2008**